

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2637

ANSWERED ON:12.03.2010

INDO BHUTAN AGREEMENT FOR HYDRO POWER GENERATION

Ahir Shri Hansraj Gangaram;Ray Shri Rudramadhab

Will the Minister of POWER be pleased to state:

- (a) whether the Government has signed an agreement with the Government of Bhutan regarding hydro power generation;
- (b) if so, the details thereof;
- (c) the details of distribution of power as per the said agreement and the benefits likely to be accrued from the projects to both the countries;
- (d) whether objections have been raised against the proposed investments by the Government in hydro power projects in Bhutan; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) & (b): Ongoing cooperation between India and Bhutan in the hydropower sector is covered under the 2006 Agreement on Cooperation in Hydropower between the two countries and the Protocol to the 2006 Agreement signed in March, 2009 thereof. Under the Protocol, Government of India has agreed to develop 10,000 MWs of hydropower in Bhutan for export of surplus power to India by 2020.
- (c): The surplus power from hydropower projects would be purchased by Government of India. Bhutan will get the proceeds from the sale of this power.
- (d) & (e): No objection has been received against the investment proposed in hydro power projects in Bhutan.